

BUSINESS ADVISORY COMMITTEE

Thirty-fifth Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 18th February, 1959.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) Statutory Resolution by Shri Rajendra Singh seeking disapproval of the Indian Income-tax (Amendment) Ordinance, 1959 (Ordinance No. 1 of 1959) | } 4 hours |
| (2) The Indian Income-Tax (Amendment) Bill, 1959 | |
| (3) The Indian Electricity (Amendment) Bill, 1958, as reported by the Joint Committee | 5 hours |
| (4) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959 | 1½ hours. |
| (5) Consideration of Amendments made by Rajya Sabha in the Parliament (Prevention of Disqualification) Bill, 1958 | 2 hours |
| (6) General Discussion on Railway Budget for 1959-60 | 15 hours
(Exclusive of time for Govt.'s reply) |
| (7) Discussion and voting on Demands for Grants (Railways) for 1959-60 | 12 hours |
| (8) Discussion and voting on Supplementary Demands for Grants (Railways) for 1958-59 | 2 hours |
| (9) Discussion and voting on Supplementary Demands for Grants (General) for 1958-59 | 2 hours |
| (10) No-Day-Yet-Named Motion to be moved by Shri Hirendra Nath Mukerjee regarding deterioration in the standard of games and sports in the country. | 2½ hours |

NEW DELHI;
The 18th February, 1959.

M. ANANTHASAYANAM AYYANGAR,
Speaker.